

Title: Introduction of the Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005.

17.04 hrs.

COMMUNAL VIOLENCE (PREVENTION, CONTROL AND REHABILITATION OF VICTIMS) BILL, *2005

SHRI AJIT SINGH (BAGHPAT): I beg to move for leave to introduce a Bill to provide for the creation of a National Commission for Inter-Community Peace and Justice to tackle communal strife in the country and to ensure lasting peace in the country and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the creation of a National Commission for Inter-Community Peace and Justice to tackle communal strife in the country and to ensure lasting peace in the country and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI AJIT SINGH : I introduce the Bill.

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